

Statement of fixation of pay under Central Civil Service (Revised Pay) Rules, 2016

1. Name of the Employee :
2. Designation of the post in which pay is to be Fixed as on January, 2016 :
3. Status (substantive/ officiating) :
4. Pre-revised Pay Band and Grade Pay or Scale :
5. Existing Emoluments :
 - a. Basic Pay (Pay in the applicable Pay Band plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016 :
 - b. Dearness Allowance sanctioned w.e.f. 01.01.2016 :
 - c. Existing emoluments (a+b) :
6. Basic pay (Pay in the applicable Pay Band plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016: :
7. Applicable Level in Pay Matrix corresponding to Pay Band and Grade Pay or scale shown at S.No 4 :
8. Amount arrived at by multiplying Sl. No. 5 by 2.57 :
9. Applicable Cell in the Level either equal to or just above the Amount at Sl. No. 8 :
10. Revised Basic Pay (as to Sl. No. 9) :
11. Stepped up pay with reference to the revised Pay of Junior, if applicable [Rule 7(8) and 7(10) of CCS (RP) Rules, 2016]. Name and pay of the junior also to be indicated distinctly. :

12. Revised pay with reference to the Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable [Rule 7(11)] :
13. Personal Pay, if any [Rule 7(7) and 7(8)] :
14. Non-Practicing Allowance as admissible at present in the existing pre-revised structure (in terms of para 4 of this OM) :
15. Date of next increment (Rule 10) and pay pay after grant of increment :

Date of Increment **Pay after increment in applicable Level of Pay Matrix**

16. Any other relevant information :

Date:
Office:

Signature & Designation of Head of Department